

**Coordination with UNICEF for Better Future of Children**

1769. SHRI ANIL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the news-item published in the Delhi Times on 23rd November, 1999 under the heading, "UNICEF panel drafts a better future for India's children";

(b) if so, the measures adopted by Government to provide education to all children below 14 years and make it mandatory and to provide schools in States which have no schools, at a distance of every one km;

(c) whether the far-flung hilly areas of Himachal Pradesh are lacking in the provisions referred to above; if so, whether Government have issued or propose to issue specific instructions in this behalf; and

(d) if so, the details thereof; if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) Yes, Sir.

(b) to (d) The information is being collected and will be laid on the Table of the House shortly.

**Denial of Medical Allowance to KV Pensioners**

1770. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that pensioners of Kendriya Vidyalayas are refused payment of medical allowance even though they are not covered by CGHS, while their counterparts in Central Government are getting the same; and

(b) if so, the rationale thereof?